

F. No. J-16/21/2019-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 26th September, 2019

ORDER

The President is pleased to **remove** the name of **Shri Brajesh Kumar**, Advocate from the panel of Senior Panel Counsel for the High Court of Delhi with immediate effect, consequently, his name occurring in this Department's earlier Order No. J-11017/22/2018-Judicial dated 18.12.2018 in the List 'B' at serial number 22, stands deleted.

2. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri Brajesh Kumar, Advocate as mentioned in the table above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srivastava)

Section Officer (Judicial)
Tel.011-23384945
Email: judicial-dla@nic.in